(Office of the Registrar Judicial at Jammu)

Subject:

Assignment of Review Petitions pending disposal before the High Court Wing Jammu to various Hon'ble Benches due to demitting the office by Hon'ble Mr. Justice Tashi Rabstan, Former Chief Justice and Hon'ble Mr. Justice Puncet Gupta (Former Judge).

ORDER

No:124 /RJ/HCWJ/2025

Dated:30.04.2025

With a view to ensure speedy disposal of the review petitions pending disposal in the High Court Wing, Jammu, which have arisen out of the judgments/ orders passed by Hon'ble Mr. Justice Tashi Rabstan, Former Chief Justice, and Hon'ble Mr. Justice Puneet Gupta (Former Judge), as well as review petitions assigned to their Lordships, Hon'ble the Chief Justice of the High Court of Jammu and Kashmir and Ladakh has been pleased to assign the following review petitions to the various Hon'ble Benches as per details tabulated herein below;

S.No.	Name of the Hon'ble Judge	Cases assigned
1.	Hon'ble Mr. Justice Javed Iqbal Wani	As per Annexure-"A" appended herewith.
2.	Hon'ble Mr. Justice Rahul Bharti	As per Annexure-"B" appended herewith.
3.	Hon'ble Ms. Justice Moksha Khajuria Kazmi	As per Annexure-"C" appended herewith.

The assigned matters shall be heard by the Hon'ble Benches through physical/virtual mode, as per the place of availability of sitting of Hon'ble Benches, irrespective of change of roster.

By Order.

(Daideep dienr)
Resistant dicial
VIAMMU. (W)
Dated 3004.2025

No.907-13/RJ/HCWJ/2025

Copy of the above order is forwarded to the:

- 1. Worthy Registrar General, High Court of J&K and Ladakh at Jammu, for kind information.
- 2. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh for kind information to His Lordship.

3. Secretary to Hon'ble Mr./Mrs. Justice

.... for kind information of their Lordships.

- 4 In charge NIC, High Court of J&K and Ladakh for information and uploading the same on the official website of the High Court.
- 5. In charge Library, High Court of J&K and Ladakh Jammu, for information and keeping the record of the same.
- 6. Joint Registrar/Deputy Registrar/Assistant Registrar, Computer, Digitization, LPA, PIL, OWP/SWP/ WP (C)/ Civil, Criminal & Arbitration Section, for information and necessary action.

7. Order file.

(Office of the Registrar Judicial at Jammu)

Annexure-"A"

Review Petitions assigned to Hon'ble Mr. Justice Javed Iqbal Wani

S.No	Туре	No	Year	Petitioner	Respondent	Branch
1.	RPSW	10	2011	SHAHEEN BEGUM	STATE TH.SOCIAL WELFARE DEPTT.AND ORS.	SWP
2.	RPSW	19	2012	RAJNI DEVI	STATE TH. SOCIAL WELFARE DEPTT. AND ORS	SWP
3.	RPSW	25	2013	MANOHAR NATH KOUL	STATE TH.FOREST DEPTT.AND	SWP
4.	RPSW	12	2015	NAUNIHAL SINGH	STATE TH. EVACUEE PROPERTY AND ORS.	SWP
5.	RPSW	10	2017	SHAM SAROOP AND ORS.	STATE TH.FOREST DEPTT.AND ORS.	SWP
6.	RPSW	11	2018	TALIB HUSSAIN	STATE OF J AND K AND ANR.	SWP
7.	RP	61	2019	SANJEEV SHARMA	JAMMU AND KASHMIR UNION TERRITORY TH. SECY. TECHNICAL EDUCATION DEPTT. AND ORS.	SWP
8.	RP	13	2020	CHAMAN LAL AND ORS.	STATE OF JAMMU AND KASHMIR TH SECRETARY P H E AND IRRIGATION AND FLOOD CONTROL DEPTT AND OTHERS.	SWP
9.	RP	38	2021	MANDEEP KOUR BIJRAL	UNION OF INDIA TH SECY MINISTRY OF HUMAN RESOURCE DEVP AND ORS	SWP
10.	RP	137	2021	KIRTI SUDAN AND OTHERS	STATE OF JAMMU AND KASHMIR TH SECRETARY EDUCATION DEPTT AND OTHERS	SWP
11.	RP	157	2021	SATYA DEVI	STATE OF JAMMU AND KASHMIR TH. SECRETARY GAD AND OTHERS	SWP
12.	RP	60	2023	UNION OF INDIA TH MINISTRY OF DEFENCE GOVT OF INDIA AND OTHRS	JITENDRA AND ANR	SWP

Medistrat Judicial High Court of J&K V3 J & M M U.

(Office of the Registrar Judicial at Jammu)

Annexure-"B"

Review Petitions assigned to Hon'ble Mr. Justice Rahul Bharti

S.No	Туре	No	Year	Petitioner	Respondent	Branch
1.	RPOWP	5	2010	U.O.I. TH. MIN. OF DEFENCE AND ANR.	STATE TH. COLLECTOR AND ORS.	OWP
2.	RPOWP	6	2010	PARKASH DEVI	STATE TH. REVENUE DEPTT. AND ORS.	OWP
3.	RPC	5	2011	KIRAN KAPOOR AND ANR	HARIKRISHAN GUPTA AND ANR.	CIVIL
4.	RPOWP	5	2012	M/S METAL EXTRUSION	U.O.I. TH. MINISTRY OF FINANCE AND ORS	OWP
5.	RPC	4	2014	MOHD.RAMZAN AND ANR.	NEW INDIA ASSURANCE CO.LTD.AND ORS.	CIVIL
6.	RPOWP	13	2014	ABDUAL AZIZ MALLA	U.O.I. TH. MINISTRY OF HOME AFFAIRS EAND ORS	OWP
7.	RPOWP	990000- 3	2014	STATE TH. REVENUE DEPTT. AND ORS	PHOOLA DEVI	OWP
8.	RPOWP	1	2015	SUBASH CHANDER	UOI.TH.MINIS.OF RAILWAYS AND ORS.	OWP
9.	RPC .	2	2016	M/S INDIAN OIL CORPORATION LTD.	RAJINDER KOUR AND ORS.	CIVIL
10.	RPC	7	2017	KANCHNA DEVI	UNITED INDIA INSURANCE CO.LTD.	CIVIL
11.	RP	58	2019	RANJIT KOUR	DIVISIONAL MANAGER ORIENTAL INSURANCE CO. LTS. AND ORS	CIVIL
12.	RP	60	2019	ZAFFAR IQBAL	ORIENTAL INSURANCE CO. LTS AND ORS	CIVIL
13.	RP	88	2022	AMARJEET SINGH	UNITED INDIA INSURANCE CO LTD TH SENIOR DIVISIONAL MANAGER AND OTHERS	CIVIL
14.	RP	111	2022	PRITAM CHAND AND ANOTHER	UNITED INDIA INSURANCE CO LTD JAMMU AND OTHERS	CIVIL

Regionar Judicial High Court of J&K. 3 J & M M U, W

(Office of the Registrar Judicial at Jammu)

Annexure-"C"

Review Petitions assigned to Hon'ble Ms. Justice Moksha Khajuria Kazmi

S.No	Туре	No	Year	Petitioner	Respondent	Branch
1.	RPOWP	4	2016	UOI.TH.CHIEF ENGINEER BEACON	BASHIR AHMED SALARIA AND	OWP
2.	RPOWP	4	2017	AUTHORITIES M/S PRITAM	ORS. UNIVERSITY OF	OWP
				ADVERTISING AGENCY UOI.TH.OFFICER	JAMMU AND ORS RAIZ AHMED AND	
3.	RPOWP	5	2017	COMMANDING 110RCC	ORS	OWP
4.	RPOWP	12	2017	HINDUSTAN CONSTRUCTION COMPANY	STATE TH.LABOUR AND EMPLOYMENT AND ORS	OWP
-5.	RP	138	2021	NARYAN DASS	RADHA SWAMI SATSANG BEAS BOARD TH. ITS SECRETARY, RAJESH ANAND KERAN BANTALAB JAMMU	CIVIL
6.	RP	23	2022	SIIILPI MAHAJAN	UT OF J AND K TH PRINCIPAL SECRETARY PDD AND OTHERS	OWP
7.	RP	61	2022	IL AND FS TRANSPORT NETWORK LTD WEST MUMBAI MAHARASHTRA TH. KRISHANA BUBNA	MANGTULLA SHEIKH AND OTHERS	OWP
8.	RP	73	2022	NEW INDIA ASSURANCE CO LTD GANDHI NAGAR JAMMU TH. SAVITA BHAT	RAFAQAT HUSSAIN AND OTHERS	CIVIL
9.	RP	50	2022	RAMNIK SINGH	UNION TERRITORY OF JAMMU AND KASHMIR TH. SECRETARY REHABILITATION DEPTT AND OTHERS	OWP
10.	RP	99	2022	SAWARN LAL	DARSHAN LAL AND OTHERS	OWP
11.	RP	120	2022	SALONI GUPTA AND OTHERS	UNIVERSAL SOMPO GENERAL INSURANCE CO LTD TH MANAGING DIRECTOR AND OTHERS	CIVIL
12.	RP	5	2023	JAMMU TEHSIL COOPERATIVE MARKETING SOCIETY JAMMU TH HARSHWARDAN SINGH JAMMU	HAKUMAT SINGH	CIVIL
13.	RP	80	2023	RIFAT ARA AND ANOTHER	S KARAN SINGH RAINA	CIVIL
14.	RP	98	2023	NATIONAL INSURANCE COMPANY LTD TH MANAGER	VISHAL KUMAR AND OTHERS	CIVIL
15.	RP	50	2024	NEW INDIA ASSURANCE CO.LTD. TH. MANAGER SH. AJAY SHEHRAWAT.	BIANTI DEVI AND ORS.	CIVIL
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